

Puna & Solapur

In the High Court of Judicature, Bombay.

Monday, the 8th day of August 1864.

SPECIAL APPEAL No. 277— of 1864.

Karajun bin Shundaji Mali deceased, his sons and heirs Raghu and Gopinada and Hari's minors by their mother and guardian Gungobai of the Purna District

Appellant,

(Original Defendant)

versus

Pamji bin Lokaji + Mali of the Purna District — (Original Plaintiff)

Respondent,

Rs. 15-0-0

The claim in the Original Suit was to recover possession of three acres of fields.

In Appeal No. 483 of 1861 the Acting Assist. Judge of the District of Poonah at Poonah confirmed the Decree of the S.A. of Poonah who had awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that a substantial error in law in the investigation of the case has been made which

which has produced error in the de-
-cision of the case upon its merits in
that the Courts below were in error
in not recording the "Kudhumpatra"
(alluded to by the Judge in his decree)
in this case tho' an application was
made by the Appellant for the same. -

The Court confirms the Decree
of the District Judge with costs.

Joseph Arnould.

J. Weston.

W. M. Ward

MEMORANDUM OF COSTS incurred in Special Appeal No. 277.

of 1864 against the decision of the Acting S^{rs} Judge of the District of Poona - and disposed of on the 8th August 1864 by confirming the same with Costs.

BY THE APPELLANT—

In the District.

In the Sudder Amies Court (including S. Fee)	14	14	2	✓
In the Acting S ^{rs} Judge's Court.....	6	14	2	✓
				21. 12 4 ✓

In this Court.

Stamp for Memorandum of Special Appeal	1	"	"	✓
Stamps for copies of Decree and Judgment	3	"	"	✓
Stamp for Vukeelutnama	2	"	"	✓
Batta for Process and Postage	"	9	"	✓
Sectioner's Fee	1	9	"	✓
Vukeel's Fee	"	7	2	✓
				8 9 2 ✓
Rupees....				30 5 6 ✓

BY THE RESPONDENT.

In the District.

In the Sudder Amies Courts	9	3	5	✓
In the Acting S ^{rs} Judge's Court?	2	7	2	✓
				11 10 7 ✓

In this Court.

Stamp for Vukeelutnama	2	"	"	✓
Vukeel's Fee	"	7	2	✓
				2 7 2 ✓
Rupees....				14. 1 9 ✓



C. J. J. J.
Sealer

C. J. J. J.
Acting Registrar

The 8th day of August 1864